GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

STARRED QUESTION NO:238 ANSWERED ON:25.11.2010 AIR INCIDENTS Joshi Shri Pralhad Venkatesh;Raghavan Shri M. K.

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the aircraft accidents/ near miss incidents that took place during the last three years relating to National Aviation Company of India Limited and the private airlines;

(b) the details of loss of life and property in these incidents;

(c) whether investigations have been conducted in each case; and

(d) if so, the action taken to avert such incidents in future?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (d):- A statement is laid on the Table of the House.

Statement referred to in the parts (a) to (d) of Lok Sabha Starred () Question No. 238 for 25/11/2010 regarding `Air Incidents`.

(a):- There were 16 accidents to Indian Civil Registered aircraft during the last three years. 6 each were reported in 2007 & 2008 and 4 were reported 2009. 27 incidents of aircraft proximity cases were reported to Directorate General of Civil Aviation in 2007 and similarly 28 incidents in 2008 and 15 incidents in 2009 were reported.

(b):- While there was no loss of life due to aircraft proximity incidents, 27 persons received fatal injuries due to various accidents. There was damage to the aircraft in 08 cases and in 8 other cases the aircraft were destroyed.

(c):- Yes, Madam.

(d):- Safety recommendations emanating from investigation of accidents/incidents are followed up for implementation with the concerned agencies so as to prevent recurrence of similar accidents/incidents. To avoid air accidents, various accident prevention programmes have been initiated by Directorate General of Civil Aviation (DGCA), which include safety audits, surveillance inspections, dissemination of safety information, issue of Air Safety Circular/ Civil Aviation Requirements, establishment of Aviation Safety Board etc. A Civil Aviation Safety Advisory Council has also been set up in DGCA with expert members from industry and stakeholders.